THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) As per data available with the National Crime Records Bureau (NCRB), crimes against children are showing an increasing trend in the past three years. As reported, incidents of crimes against children, which were registered, numbered 24,201 in 2009, 26,694 in 2010, and 33,098 in 2011. The increase is attributed to an increase in kidnapping and abduction, infanticide, rape and murder during the period.

As far as incidents of juvenile crime are concerned, crimes committed by children have not recorded a consistent increase in the last three years. As reported, such incidents numbered 23,926 in 2009, 22,740 in 2010 and 25,125 in 2011.

(c) and (d) The information is being collected and will be laid on the Table of the House.

Services available in creches

1077. SHRI JAGAT PRAKASH NADDA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state the number and the details of the services available in the creches across different states in India under Rajiv Gandhi National Creche Scheme, 2006?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): A total of 23,673 creches are functional across different States in India under the Rajiv Gandhi National Creche Scheme, 2006. The Scheme provides day care facilities to children from the age group of 0-6 years of working mothers belonging to families whose monthly income is not more than Rs. 12,000/-. The scheme, inter-alia, also provides development services i.e. supplementary nutrition, health care inputs like immunization, polio drops, basic growth monitoring and recreation to such children.

Reform agenda for single women

1078. SHRI BIRENDER SINGH: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

what is the reform agenda before Government to tackle the 36 million single women according to 2001 census consisting of legally divorced, separated and widowed;

- (b) whether the schemes of Government are actually meant to help them financially and socially or single women shall remain an invisible class only;
 - (c) if so, the details thereof; and
- (d) what type of relief in physical and financial terms has been provided so far by the national forum for single women?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) Government has policies and schemes for protection and empowerment of women, which includes legally divorced, separated and widowed.

- (b) and (c) The Ministry of Women and Child Development is implementing Swadhar and Short Stay Homes for relief and rehabilitation of women in difficult circumstance including legally divorced, separated and widowed. Apart from this, Ministry of Rural development is also administering Indira Gandhi National Widow Pension Scheme (IGNWPS) under which pension is provided to a widow in the age group of 40-59 years and living below poverty line @ Rs. 200/- per month.
 - (d) Ministry is not aware of any such national forum for single women.

Poor condition of remand homes

1079. SHRI PIYUSH GOYAL: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the State-wise details of the total number of remand homes for women and children in the country;
- (b) whether the condition of these remand homes has worsened in the last few years and the inhabitants are facing difficulty in living there; and
- (c) if so, the steps proposed to be taken to improve the condition of such homes?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) The Government does not maintain data relating to the number of remand homes for women in the country on a centralised basis. The State-wise details of various types of Homes for children under the Juvenile Justice (Care and Protection of Children) Act, 2000 [JJ Act],